GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO.2084 TO BE ANSWERED ON 15THMARCH, 2022

Weather-Based Index Insurance Scheme

2084. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the steps taken by the Government to secure the livelihood of workers in the fishing sector by taking into consideration that almost 67% of fishermen live below poverty line, according to a census conducted by Central Marine Fisheries Research Institute;
- (b) whether the Government is considering last year, at least four cyclones hit different coastal parts of India and intends to introduce a weather-based index insurance scheme that will cover the loss suffered by the fishermen due to adverse climatic changes, if so, the details thereof, if not, the reasons therefor; and
- (c) whether the Government has any plans to provide insurance cover for fishing assets such as gear and craft under the draft National Fisheries Policy, if so, the details thereof and the timeframe by which such policy likely to be implemented?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) with a highest ever investment of Rs. 20,050 crore for a period of 5 years with effect from 2020-21 to 2024-25 in all the States/Union Territories. PMMSY *inter-alia* provides livelihood and nutritional support for socio-economically backward active traditional fisher's families during the fishing ban/lean period under which Governmental financial assistance of Rs. 3000/- per annum is provided to each enrolled beneficiary along with beneficiary contribution of Rs. 1500/- annually. Further, such accumulated amount of Rs. 4500/- is disbursed to each enrolled beneficiary by the respective State/UT at the rate of Rs. 1500/- per month during the fishing ban/lean period for three months annually.

PMMSY also provides support for insurance to fishers and insurance premium subvention for fishing vessels under its Centrally Sponsored scheme component. Insurance coverage for fishers includes (i) Rs.5,00,000/- against accidental death or permanent total disability, (ii) Rs.2,50,000/- for permanent partial disability and (iii) insurance coverage for hospitalization expenses in the event of accident for a sum of Rs. 25,000/-. The Department of Fisheries has no proposal for providing weather-based index insurance scheme to cover the loss suffered by the fishermen due to adverse climatic changes. The draft National Fisheries Policy recommends for insurance of life, craft and gear and other assets of fishers from the vagaries of nature.
